



No. 5(9)2019/CLA/DO Mumbai/RCD/FSSAI  
Food Safety and Standards Authority of India  
(A Statutory body Ministry of Health and Family Welfare)  
(Regulatory Compliance Division)

FDA Bhavan, Kotla Road,  
New Delhi-110 002

Dated 3<sup>rd</sup> January, 2019

**OFFICE ORDER**

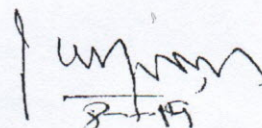
**Sub: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-reg.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011 and in partial modification to order no 09-01/Enf-1/2012/FSSAI (Pt-2) dated 9<sup>th</sup> February, 2018 the under-mentioned officer is hereby appointed as Designated Officer under Central Licensing for area of jurisdiction mentioned below w.c.f 08.01.2019 until further order:-

S. N.	Name of the Officer	Area of Jurisdiction
(i)	Dr. K. U Methekar	Goa, Dadra & Nagar Haveli, Diu & Daman

2. The above Designated Officer, s appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

3. This issues with the approval of Competent Authority.

  
(Parveen Jargar)  
Jt. Director (RCD)  
Tel. No. 011-23237435

To,

1. Commissioners of Food Safety of all States/ UT's
2. All Designated Officers/ All Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division